

**Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat,
Jammu**

**Notification
Jammu, the 5th March, 2020**

S.O. 86 -In exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby direct that the Jammu Development Authority constituted vide notification SRO 44 dated 02.02.1971 shall consist of the following members; namely:-

1	Principal Secretary to the Government, Housing and Urban Development Department	Chairperson
2	Principal Secretary to the Government, Revenue Department	Member
3	Principal Secretary to the Government, Planning, Development & Monitoring Department	Member
4	Commissioner/Secretary to the Government, Department of Forest, Ecology and Environment	Member
5	Divisional Commissioner, Jammu	Member
6	Deputy Commissioner, Jammu	Member
7	Vice Chairman, Jammu Development Authority	Member Secretary
8	Commissioner, Jammu Municipal Corporation	Member
9	Representative of the Finance Department not below the rank of Additional Secretary	Member
10	Chief Architect, J&K	Member
11	Chief Engineer, R&B, Jammu	Member
12	Chief Town Planner, Jammu	Member

The term of the office of the aforesaid members shall be two years.

By order of the Lieutenant Governor.

Sd/-

(Dheeraj Gupta)IAS

**Principal Secretary to Government,
Housing & Urban Development Department**

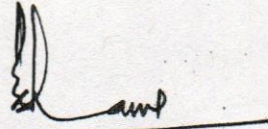
No:HUD-26/2002/SDA-II

Dated:- 05-03. 2020

Copy to the:-

1. Financial Commissioner, Finance Department.
2. Principal Secretary to the Lieutenant Governor, J&K.

3. Principal Secretary to the Government, Revenue Department.
4. Principal Secretary to the Government, Planning Development & Monitoring Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
6. Commissioner/Secretary to the Government, Department of Forest, Ecology & Environment.
7. Divisional Commissioner, Jammu
- ✓ 8. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
9. Deputy Commissioner, Jammu.
10. Vice Chairman, Jammu Development Authority.
11. Commissioner, Jammu Municipal Corporation.
12. Chief Architect, J&K.
13. Chief Engineer, R&B, Jammu.
14. Chief Town Planner, Jammu.
15. Private Secretary to the Chief Secretary.
16. Private Secretary to the Principal Secretary to the Government, Housing and Urban Development Department.
17. Stock file (w.2.s.c).



(Dr. Ravi Shankar Sharma) KAS
Additional Secretary to Government,
Housing & Urban Dev. Department